

IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH BENCH

COURT No.1

(through hybrid mode)

ITEM No. 103

**IA(IBC)/1171(CH)2024
and
CP(IB) No.78/Chd/J&K/2019
(Restored on 13.06.2023)**

IN THE MATTER OF:-

Jammu and Kashmir Bank Ltd.

...Petitioner

Versus

Basantar Breweries Pvt. Ltd.

...Respondent

Under Section: 7, IBC 2016 and Rule 11 of NCLT, 2016

Due to non-availability of Sh. Umesh Kumar Shukla, Hon'ble Member(T) on the medical grounds, the present matter is renotified to 31.07.2024.

Sd/-

Court Officer

Tanvi
18.07.2024